

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1814
ANSWERED ON:03.12.2014
RESCINDING OBSOLETE LAWS
Patil Shri A.T. (Nana);Singh Shri Sunil Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether her Ministry proposes to rescind any obsolete laws;
- (b) if so, the details thereof;
- (c) whether the Government proposes to enact a new law for Kendriya Vidyalayas; and
- (d) if so, the details of provisions likely to be incorporated therein?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) The Department of School Education & Literacy is implementing the Right to Free & Compulsory Education Act, 2009, which is a recent Act and therefore there is no move to rescind it. From the side of Department of Higher Education also there is no move to rescind any existing law.
- (b) Does not arise.
- (c) No, Madam.
- (d) Does not arise.